CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No. 62/259/2021



This the 27th day of January, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Mushtaq Ahmad Bhat Age: 34 years, S/o Ghulam Mohammad Bhat,
R/o Tantray Pora Palhalan Pattan, Distt Baramulla
Applicant
(Advocate: Mr. Arshid Andrabi-Not Present)
<u>Versus</u>
1. State of J&K through Commr/Secretary to Govt Agri Prod Deptt Civil
Sectt, Srinagar.
2. Director Agriculture Kashmir, Srinagar.
3. Chief Agriculture Officer Baramulla.
4. Sub Div Agriculture Officer Pattan
5. DIG, CID, J&K, Srinagar, Kashmir
6. SSP Baramulla.
Respondents
(Advocate: Mr. Rajesh Thappa, ld Deputy Advocate General)

ORDER [ORAL]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, nobody has joined the conference on behalf of the applicant.

2. On the last date i.e., 22.01.2021 also, nobody had joined the video conference on behalf of the applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non-appearance of applicant.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

Arun

Administrativ